

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. Dr. K. S. Ravichandran, Pcs  
S. Manjula Sni, Adv  
For P.S.R. & Co

For Respondents

S. Manjula

2. MURHAN PURICHAAL  
NARAYANAN POTTY

For Petrs

For Petrs

ORDER

Counsel for both the parties are present. Counsel for Respondent submitted his final argument in part. Put up on 14.09.2017 at 10.30 A.M.

—sd—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—sd—  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)